

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 30.05.2024**

**COURT OF REGISTRAR**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3607 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Shashank Jayantilal Shah Vs. Bank of India	Keith Varghese
<b>2.</b>	I.A. No. 3943 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1507 of 2019	Anand Murti Vs. Soni Infratech Pvt. Ltd. & Anr.	Rajat Kapoor
<b>3.</b>	I.A. No. 3959 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 734 of 2024	Yogesh Goswami, Suspended Director Masboot Buildhomes India Pvt. Ltd. Vs. L&T Finance Ltd. & Anr.	Lokesh Malik
<b>4.</b>	I.A. No. 3961 of 2024 in Comp. App. (AT) No. ___ of 2024	Prayag Exim Pvt Ltd. Vs. Prayag Polymers Pvt. Ltd.	Ankita Sharma
<b>5.</b>	I.A. No. 3981 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 734 of 2024	Yogesh Goswami, Suspended Director Masboot Buildhomes India Pvt. Ltd. Vs. L&T Finance Ltd. & Anr.	Lokesh Malik

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